

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00578/2017

Jabalpur, this Wednesday, the 11th day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

M.N. Meena,
S/o Shri Ram Bax Meena,
Aged about 46 years,
Sub Divisional Officer Phones,
Sheopur,
O/o Telecom District Manager,
BSNL, Morena (MP)
R/o SDO (P) BSNL Office,
Kalyanpuram Colony,
Sheopur 476337 Mobile No.9407461061

-Applicant

(By Advocate –**Shri J.B. Singh**)

V e r s u s

1. Chairman-cum- Managing Director,
Bharat Sanchar Nigam Limited,
H.C. Mathur Lane, Janpath
New Delhi 110 001

2. Director (HR),
Corporate Office,
Bharat Sanchar Nigam Limited.
H.C. Mathur Lane Janpath
New Delhi 110001

3. Chief General Manager,
B.S.N.L. M.P. Telecom Circle,
BSNL Bhavan,
Hoshangabad Road,
Bhopal, 462015

- Respondents

(By Advocate –**Shri Sapan Usrethe**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the respondents submits that he has filed short reply wherein the competent authority vide its order dated 24.02.2018 has granted the time bound financial upgradation to the next higher IDA pay scale to the applicant. Therefore, the relief sought for by the applicant has already been granted during the pendency of this Original Application.

2. Learned counsel for the applicant agrees to it and submits that this Original Application may be disposed of as having become infructuous.

3. In view of the submissions made by the learned counsel for both the parties, this Original Application is disposed of as having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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